

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 137**

**IA(I.B.C)/664(CH)2024**

**In**  
**CP(IB) No. 226/Chd/Chd/2020**  
**(Admitted)**

**IN THE MATTER OF:**

**Om Sai Boxes**

**...Petitioner-Operational Creditor**

**Versus**

**C & A Farm Fresh Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, 60(5), IBC 2016**

**Order delivered on 05.06.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.08.2024.

Sd/-  
**Court Officer**